

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 40**

**C.P. (IB)/385(MB)2023**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.04.2024**

NAME OF THE PARTIES:    **STATE BANK OF INDIA V/S MR. DINESH  
SHAHRA PERSONAL GUARANTOR OF  
PATANJALI FOODS LTD (FORMERLY  
KNOWN AS RUCHI SOYA INDUSTRIES  
LTD.**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

**C.P. (IB)/385(MB)2023**

- 1) Mr. Narpat Singh, Ld. Counsel for the Petitioner and Mr. Nausher Kohli,  
Ld. Counsel for the Respondent are present.
- 2) Ld. Counsel for the Respondent informs that an issue involved in the present  
Matter is a subject matter of an Appeal before the Hon'ble Appellate Court,  
which is still pending for adjudication before the Hon'ble Appellate Court.
- 3) Stand over to 09.05.2024, for further consideration and hearing.

Sd/-

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**